

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 233 of 1996

Thursday, this the 14th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

S. Viswanathan, S/o C. Shanmugham,
Ex-temporary status Casual Labourer,
Residing at: Melathodi, House No.3/157,
Railway Pump House Road,
Ganeshagiri, Shornur.

.. Applicant

By Advocate Mr T.C. Govindaswamy.

Vs

1 Union of India through
the General Manager, Southern Railway,
Headquarters Office,
Park Town P.O., Madras -3.

2 The Divisional Railway Manager,
Southern Railway,
Palghat Division, Palghat.

3 The Senior Divisional Engineer,
Southern Railway,
Palghat Division, Palghat.

4 The Assistant Engineer,
Southern Railway,
Office of the Assistant Engineer,
Mangalore. .. Respondents

The application having been heard on 14th March 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Against an order terminating his services
applicant has made A-5 representation and that is
pending consideration before first respondent General
Manager for over sixteen months. First respondent will

consider the representation and pass a speaking order thereon within four weeks from today.

2 Applicant will forward a copy of the Original application and a copy of this order to first respondent for immediate compliance.

3 Original application is disposed of with the aforesaid directions. No costs.

Dated the 14th March, 1996.



S P BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure A5: A true copy of the representation dt. 7.11.94 submitted by the applicant to the Ist respondent.

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